

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:302
ANSWERED ON:10.12.2009
REVIVAL OF TEXTILE MILLS
Jaiswal Dr. Sanjay ;Singh Shri Jagada Nand

Will the Minister of TEXTILES be pleased to state:

- (a) whether a number of Government owned textile mills are lying closed;
- (b) if so, since when these mills are lying closed and the reasons therefor;
- (c) the number of workers rendered jobless as a result thereof; and
- (d) the steps taken for revival of these mills?

Answer

MINISTER OF TEXTILES(SHRI DAYANIDHI MARAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.302 FOR 10.12.2009.

(a) & (b): The Government of India in the Ministry of Textiles is managing textile mills through its two Public Sector Undertakings, National Textile Corporation Ltd. (NTC) and British India Corporation Ltd. (BIC). 77 unviable mills have been closed by NTC under Industrial Disputes (I.D.) Act in accordance with the Revival Scheme approved by the Board for Industrial and Financial Reconstruction (BIFR). Date of closure of these mills is at Annexure-A.

(c): So far 60859 employees have opted to leave NTC under the Modified Voluntary Retirement Scheme (MVRS) involving a total compensation of Rs. 2206.05 crores. Out of this, 43914 employees are from the 77 closed mills, who have been paid compensation of 1493.75 crores.

(d): Does not arise. There is no proposal to revive the formally closed mills.